

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 4381
ANSWERED ON 23RD MARCH, 2021

SETTING UP OF NEW FOOD PARKS

4381. SHRIMATI MANJULATA MANDAL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has any proposal to set up a Food Park over 58.625 acres of land allotted to Indian Oil Corporation Ltd. (IOCL) by Industrial Development Corporation of Odisha (IDCO) near Dhamnagar under Bharak District and if so, the details thereof;
- (b) whether the IDCO has contemplated to establish a Food Park over 234 acres of land;
- (c) if so, the steps taken so far by the Government to set up the above said project;
- (d) whether any provision has been made for allocation of funds for setting up the above said projects in the current financial year; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a) to (e): No Sir, there is no such proposal pending with Ministry of Food Processing Industries (MoFPI) for setting up a Food Park.

M/s Industrial Development Corporation of Odisha (IDCO) had earlier submitted proposal to set up food park in 109.74 Acres of land in Bhadrak District, Odisha on 04.10.2016 against the Expression of Interest (EOI) notice dated 31.07.2016 invited by the Ministry. The said proposal was not considered by the Ministry as para 5.1.6 of the Mega Food Park scheme guidelines dated 21.07.2016 stipulates that no second proposal will be considered for sanction from the same promoter (s) within two years of completion of already sanctioned project and Ministry had already accorded approval to M/s IDCO for Mega Food park at Deras, Odisha, which is still under implementation.

As the proposal was not approved by the Ministry, no provision has been made for allocation of funds for setting up the above said projects in the current financial year.
